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ITEM NO.32+50 COURT NO.1 SECTION XVII

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Civil Appeal No.8880/2022

TELANGANA NORTHERN POWER DISTRIBUTION COMPANY LTD. & ANR.

**Appellants** 

**VERSUS** 

PARAMPUJYA SOLAR ENERGY PVT. LTD. & ORS.

Respondents

(With IA No.183158/2022-STAY APPLICATION)

WITH C.A. Diary No.38814/2022

(With IA No.190805/2022 – EXEMPTION FROM FILING C/C OF THE IM[PUGNED JUDGMENT, IA No.190808/2022 – STAY APPLICATION and IA No.190804/2022 – CONDONATION OF DELAY IN FILING APPEAL)

Date: 12-12-2022 These appeals were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. D. Abhinav Rao, AOR

Mr. Rahul Jajoo, Adv.

Diary No 38814/2022 Mr. K.V. Vishwanathan, Sr. Adv.

Mr. Anand K. Ganesan, Adv.

Ms. Jesal Wahi, AOR

Ms. Amal Nair, Adv.

Ms. Ritu Apurva, Adv.

Ms. Kritika Khanna, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.

Mr. V. Giri, Sr. Adv.

Mr. Mahesh Agarwal, Adv. Mr. Arshit Anand, Adv.

Ms. Poonam Sengupta, Adv.

Ms. Sakshi Kapoor, Adv.

Ms. Gayatri Aryan, Adv.

Mr. E.C. Agrawala, AOR

For R-7 to R-11 In CA 8880/2022

Mr. K.V. Viswanathan, Sr. Adv.

Mr. Anand K. Ganesan, Adv.

Mr. Pramod Dayal, AOR

Mr. Amal Nair, Adv.

Ms. Ritu Apurva, Adv.

Ms. Sugandh Khanna, Adv.

Ms. Kritika Khanna, Adv.

Ms. Surbhi Gupta, Adv

## UPON hearing the counsel the Court made the following O R D E R

- 1 Issue notice.
- Pending further orders, the Central Electricity Regulatory Commission (CERC) shall comply with the directions issued in paragraph 109 of the impugned order dated 15 September 2022 of the Appellate Tribunal for Electricity. However, the final order of the CERC shall not be enforced pending further orders.
- 3 Counsel appearing on behalf of the contesting parties shall jointly formulate the issues which arise for consideration in the appeals and file their brief notes of the written submissions which shall be emailed to <a href="mailto:cmvc.dyc@gmail.com">cmvc.dyc@gmail.com</a>.
- 4 List the civil appeals on 7 February 2023.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar